

Annexure-7

Name of the corporate debtor: A N Enterprises Infrastructure Service Private Limited

Date of commencement of CIRP: 22nd July, 2025

List of creditors as on: 17th February, 2026

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Central	04-08-2025	17,51,14,93,309	17,51,14,93,309	Outstanding Income Tax Demands	No	NA	NA	NA	-	-	
2	GST	The Commissioner, CGST Commissionerate Udaipur	04-08-2025	15,77,553	15,77,553	Outstanding Interest Liability April-2018 to March-2020	No	NA	NA	NA	-	-	
3	GST	The Assistant Commissioner, CGST Bhavnagar	03-09-2025	25,49,79,599	25,49,79,599	Outstanding Tax, Interest, Penalty Liability July-2017 to March-2018	No	NA	NA	NA	-	-	
4	GST	The Deputy Commissioner, GST Maharashtra	16-10-2025	2,10,52,361	2,10,52,361	Outstanding Tax, Interest, Penalty Liability July-2017 to March-2024	No	NA	NA	NA	-	-	
5	GST	The Deputy Commissioner, GST Maharashtra	13-02-2026	24,83,86,068	24,83,86,068	Outstanding Tax, Interest, Penalty Liability July-2017 to March-2024	No	NA	NA	NA	-	-	
	Total			18,03,74,88,890	18,03,74,88,890						-	-	